

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 127

CA Nos. 21/2018, 349/2019
932/2019, 285/2022
And
CP No. 276/Chd/Pb/2017

IN THE MATTER OF:

M/s Parshottam Das Garg

...Petitioner

Vs.

M/s Aar Kay Chemicals Pvt. Ltd.

...Respondent

Under Section: 241(1), 242(4) CA 2013, Rule 11 NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.08.2024.

Sd/-
Court Officer

July 12, 2024
SM